

(6)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-08-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/356/2019

PETITION NUMBER : CP/114/IB/2018

NAME OF THE PETITIONER : M.MURUGAN RP  
(VELOHAR INFRA PVT LTD)

NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS

UNDER SECTION : SEC 66 OF IBC 2016

**ORDER**

Ld. Counsel Mr. S. Sathyanarayanan for the Liquidator is present.

**The Registry** is directed to list the name of all the Respondents' Counsel  
in the cause list.

List the matter on **29.09.2020** for hearing.

-sd-

**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

-sd-

**[R. SUCHARITHA]**  
**Member (Judicial)**

vs